

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-06-2024 AT 10:30 AM**

**Company Petition/20/2021
AND
CA 13/2022, CA 31 & 24/2021 in Company Petition/20/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Myadam Kartikeya

...Petitioner

AND

M/s. Bambino Agro Industries Limited & 12 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/20/2021

Learned counsel for petitioner present physically.

Learned Counsel Ms Praneetha for respondent present physically.

Learned Counsel Mr Harshit Ratra, for respondent present through Video Conference.

At request of learned counsel for respondent, matter adjourned to 04.07.2024 as a last chance.

CA 13/2022, CA 31 & 24/2021

For hearing, matter adjourned to 04.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)